

Item-wise outlays and expenditure is as below :

Sl. No.	Item	Sixth Five Year Plan (Rs. Crores)	
		Outlay	Expenditure
<b>A. Central Schemes</b>			
1.	Welfare and Development of Children	18.26	46.68
2.	Welfare and Development of Women	51.09	70.54
3.	Welfare of the Handicapped	21.58	26.02
4.	Social Defence and Others	4.75	3.54
	<b>Total (A)</b>	<b>95.68</b>	<b>146.78</b>
<b>B. Centrally Sponsored Schemes</b>			
	For Children, Women and Handicapped (B)	54.32	109.13
	<b>Total (A + B)</b>	<b>150.00</b>	<b>255.91</b>

[English]

**Working of Tarapur Atomic Power Station**

4877. SHRI H.M. PATEL : Will the PRIME MINISTER be pleased to state :

(a) whether Government have taken note of the 2nd Citizens' Report on the State of India's Environment 1984-85;

(b) if so, the main observations of the Committee;

(c) whether the Report states that Tarapur Atomic Power Station is the World's worst performing station and is estimated to be the most polluted atomic power plant in the world;

(d) the number of times the plant was shut down during the first 11 years;

(e) whether the Reactor is continuously purgating radiation; and

(f) if so, what remedial action has been taken to keep the plant effectively working ?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND IN THE DEPARTMENTS OF OCEAN DEVELOPMENT, ATOMIC ENERGY, ELECTRONICS AND SPACE (SHRI SHIVRAJ V. PATIL) : (a) to (f). Government have seen the Second Citizen's Report on the state of India's environment 1984-85 but do not accept several of the statements made therein regarding TAPS. This station has completed over 16 years of commercial operation and until December, 1985 had generated 30,388 million units of electricity. The average availability factor of the station over the last 16 years has been 71%. During the first eleven years of its operation, each of the two units of TAPS experienced only 34 major outages. The radiation discharges are well below the permissible levels.

**Resettlement of Sri Lanka Repatriates by Southern States**

4878. SHRI K. V. SHANKARA GOWDA : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether the performance of the four Southern States in regard to the resettlement of Sri Lanka repatriates is satisfactory;

(b) if not, whether Southern States have been directed by the Union Government to fully absorb Sri Lanka repatriates so far arrived;

(c) steps taken by these States in resettling these Sri Lanka repatriates so far;

(d) whether Government are expecting 2.61 lakh repatriates who will arrive in India soon; and

(e) the steps being taken or to be taken in resettling the earlier repatriates and also those who are to arrive in India ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INTERNAL SECURITY (SHRI ARUN NEHRU) : (a) The performance of the four Southern States in regard to the resettlement of Sri Lanka repatriates has been on the whole satisfactory.

(b) The Government of India have been emphasising upon the need to improve the quality of the resettlement schemes as well as the pace of their implementation.

(c) A number of schemes, viz., Plantation, Agricultural, Industrial, Business/Small Trade and the schemes of the Repatriates Cooperative Finance and Development Bank Limited have been sanctioned for resettlement of Sri Lanka repatriates. As on 30-11-1985, 89,865 repatriate families were settled in Tamil Nadu, 1,962 families in Andhra Pradesh, 1,599 families in Kerala and 988 families in Karnataka.

(d) As per the agreements of 1964 and 1974 about 2.61 lakh repatriates alongwith their natural increase are to be repatriated to India.

(e) At present no repatriate who has arrived in India is awaiting resettlement benefits. However, about 20 per cent of the total number resettled are in the process of receiving full benefits. The future repatriates will be resettled in the existing schemes and also in the schemes formulated by State Governments.

#### Recruitment in Army in Punjab

4879. SHRI BALWANT SINGH RAMOOWALIA : Will the Minister of DEFENCE be pleased to state :

(a) whether a recruiting party was sent to Sangrur (Punjab) in January 1986 to recruit jawans for the army;

(b) if so, the work done by the party;

(c) whether any complaints about the work of the party have been received by Government; and

(d) if so, the details thereof and the action taken thereon ?

THE MINISTER OF STATE IN THE DEPARTMENT OF DEFENCE RESEARCH AND DEVELOPMENT (SHRI ARUN SINGH) : (a) Yes, Sir.

(b) The recruitment had to be cancelled due to the law and order problems.

(c) Yes, Sir.

(d) The complaint contained allegations of corrupt practices in recruitment. The complaint is under investigation.

#### SCs/STs of Orissa Benefited under Various Schemes

4880. SHRI ANANTA PRASAD SETHI : Will the Minister of WELFARE be pleased to state :

(a) the number of Scheduled Caste and Scheduled Tribe families living in the State of Orissa and the number of those benefited under the Land Ceiling Laws, Bonded Labour System (Abolition) Act and District Rural Development Agencies and Integrated Rural Development Programmes; and

(b) the number of Scheduled Castes and Scheduled Tribes benefited under the Self-employment Scheme during 1984-85 ?

THE DEPUTY MINISTER IN THE MINISTRY OF WELFARE (SHRI GIRIDHAR GOMANGO) : (a) and (b). As per 1981 Census the number of Scheduled Caste and Scheduled Tribe families living in the State of Orissa are 7,79,808 and 12,29,320 respectively and those benefited under the various schemes are as under :